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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/74/241/HBD/2017
NAME OF THE COMPANY	Telangana Family Club & Resorts Pvt. Ltd
NAME OF THE PETITIONER(S)	N.Sekhar Reddy & N. Dharanidhar Reddy
NAME OF THE RESPONDENT(S)	Telangana Family Club & Resorts Pvt .Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ram Reddy Counsel for R2, R3, R5, R12		9542239039	
V. Venkata Ram Reddy & N. Dharanidhar Reddy Counsel for R11		9347274534	

Y. SURYANARAYAN R6 & R7

Y. S. S.

ORDER

Heard, at the request of both the parties, case is posted to 17-11-2017.


MEMBER (Judl)